GOVERNMENT OF INDIA MINES AND MINERALS LOK SABHA

UNSTARRED QUESTION NO:2879 ANSWERED ON:17.12.1999 PAYMENT TO RAILWAYS BY CCL . RAVINDRA KUMAR PANDEY

Will the Minister of MINES AND MINERALS be pleased to state:

- (a) The annual additional/demurrage payment made by the Central Coalfields Limited to the railways due to delayed loading of coal and other reasons during the last three years, as on date; and
- (b) the positive steps taken by the Government to maintain austerity in the Company?

Answer

THE MINISTER OF STATE FOR MINES & MINERALS -

(SMT. RITA VERMA)

(a): Details of year-wise demurrage payment made by Central Coalfields Limited during the last three years are as follows:-

	(Rs. In lakh)
Year	Payment of Demurrage
1996-97	251.54
1997-98	369.14
1998-99	444.84
1999-2000	361.81
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(upto Oct.1999)

- (b): While formulating the revenue budget of the coal company, the following austerity measures have been adopted:
- (i) Reduction in other miscellaneous expenses like telephone, hiring of vehicle etc by 20% over last year.
- (ii) Reduction in under loading/over loading and demurrage.
- (iii) Quality improvement by atleast 10% over last year.
- (iv) No increase in transportation cost.
- (v) Restriction on overtime cost.
- (vi) Deployment of employees on Sundays for maintenance work is being restricted to the minimum by staggering the maintenance work.
- (vii) Restricting deployment of workers on Sunday for production to high productivity open cast mines.